

(b) and (c) There is no legal requirement under the Companies Act for companies to set aside the amount (s) provided from time to time in the books of accounts by way of depreciation on fixed assets as a specific fund and for its use for any specified purpose (s). The utilisation of the depreciation provision depends on the needs for circumstances of each company and is largely a matter of internal policy of its management. In view of this position the question of taking and any remedial action does not arise.

Committee of power experts and manufacturers to draw standards for small Hydel Equipment

9747. SHRI M.V. CHANDRA SHEKHARA MURTHY : Will the Minister of ENERGY be pleased to state:

(a) whether a Committee of power experts and manufacturers will be set up to draw standards for small hydel equipment;

(b) if so, whether the Central Board of Irrigation and Power has begun action to constitute the Committee in pursuance of this officially sponsored seminar on small hydro stations;

(c) what will be the cost per K.W. of installation; and

(d) what will be the main functions of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) to (d) Yes, Sir. The Central Board of Irrigation and power has initiated action for constituting the Committee with Member, Hydro Electric, Central Electricity Authority as its Chairman. The main functions of the Committee would be to standardise the specifications as well as the equipment required for the small hydro stations to the extent possible.

The cost of Small Hydro installations varies from site to site. The cost is mainly governed by the topographical features, size of the installation, dischar-

ge and head available at a particular site.

ग्रामीण विद्युतीकरण निगम, राजस्थान द्वारा नये कनेक्शनों का बन्द किया जाना

9749. श्री चतुर्भुज : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रामीण विद्युतीकरण निगम राजस्थान में धनाभाव के कारण पहले से विद्युतीकृत ग्रामों को नये कनेक्शन देना बन्दकर दिया है यदि नहीं, तो ग्रामीण विद्युतीकरण निगम, राजस्थान द्वारा लगाये गये प्रतिबन्ध को समाप्त कर योजना के अनुसार किसानों को नये कनेक्शन न देने के क्या कारण और आपत्ति है ; और

(ख) विद्युतीकृत ग्रामों के सभी आवेदन कर्ताओं को नये कनेक्शन देने में क्या आपत्ति है जिसमें कुछ भी व्यय नहीं होता है जबकि नये ग्रामों का विद्युतीकरण करने में केन्द्र और राज्य सरकार की भारी राशि व्यय होती है ?

ऊर्जा मंत्रालय में राज्य मन्त्री (श्री चन्द्र शेखर सिंह) : (क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Safety Campaign by Petroleum Companies

9750. SHRI LAKSHMAN MALLICK : will the Minister of ENERGY be pleased to state :

(a) whether some petroleum companies have launched safety campaign to create consumer awareness among the LPG users ;

(b) if so, the names of the companies/corporations which have taken steps in this regard; and